



## Allahabad Bench

CP No. 468/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2019

NAME OF THE COMPANY: J.M.L. Marketings Pvt Ltd V/s ROC

SECTION OF THE COMPANIES ACT: 131 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Pradeep Singh Sisodia	CGSC	ROC	
2.	Zain Abbas	Adv	Pet.	

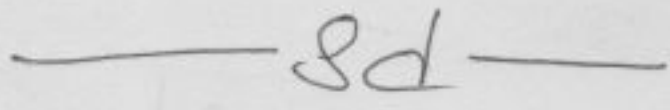
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Sh. Zain Abbas, Advocate for the petitioner and Sh. Pradeep Singh Sisodia, CGSC for ROC are present.

Ld. Counsel for the petitioner seeks time to make a paper publication as per NCLT, Rules. Accordingly, three weeks time is granted for the same.

Put up on 20<sup>th</sup> December, 2019.

Dated: 20.11.2019



(JUSTICE RAJESH DAYAL KHARE)  
MEMBER (J)